

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.480/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company	Sunny Paul-Vs-Bee Bee Contral Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. SHAUNAK MITRA, Adv.
2. MR. SAURHIK CHOWDHURY, Adv.
3. MR. SAPTARSHI BANERJEE, Adv.
4. MR. DRIPTO MAJUMDAR, Adv.
5. Mr. Arick Banerjee
Mr. Anishak Gupta.

Respondents

20/12/17

Petitioner

ORDER

Ld. Counsel for both the parties made a joint statements that talks of settlement is going on between the parties and made a further request that case may be adjourned. Prayer is allowed.

List on 21/02/2018 for further order.

Status quo order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)